

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/1197/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the th 14 February, 2023.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/23/210(A) dtd. 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 30.01.2023 till the morning of 01.02.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/1198/dated , 14-02-2023

Copy to.

1. ~~The~~ Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rda